

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 35

Dated Guwahati, the 19th June, 2020

It has been experienced that the recommended platform for video conferencing to hold Court viz. 'VidyoDesktop/VidyoMobile', at times creates problems.

In view of the above, Hon'ble the Chief Justice is pleased to allow the Gauhati High Court, the outlying Benches and the Subordinate Courts under its jurisdiction to use '*Google Meet*' also.

However, the provision of '*Google Meet*' as an alternative to 'VidyoDesktop/VidyoMobile', be notified on the respective websites of the courts concerned. As and when court proceedings are to be held through video conference, the counsel or the party be specifically informed that they should log on to '*Google Meet*' or 'VidyoDesktop/VidyoMobile', as the case may be so as to avoid confusion.

By order,

Sd/- Raktim Duarah
REGISTER GENERAL

Memo No. HC. III - 06/2020 /1287-1315/G Dated 19th June, 2020


Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary, Law Department, Government of Nagaland, Kohima/ Government of Mizoram, Aizawl/ Government of Arunachal Pradesh, Itanagar.
3. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
4. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun. *They are requested to forward this order amongst the respective District/ Subordinate Courts within their jurisdiction.*
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.

Contd...

6. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
7. The District & Sessions Judge, _____ Assam.
8. The Principal Judge, Family Court, _____, Assam.
9. The Member, MACT, _____, Assam.
10. The Presiding Officer, Special Court _____, Assam.
11. The Presiding Officer, Labour Court _____, Assam.
12. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
13. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
14. The President/ Secretary, All Assam Lawyers' Association, Guwahati.
15. The President/ Secretary, Lawyers' Association, Guwahati.
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
19. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
20. The Court Manager, Gauhati High Court, Guwahati.
21. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
22. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court with a scroll in the Homepage.*
23. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
24. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
25. The Court Master(s), Court No. _____, Gauhati High Court, Guwahati.
26. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
27. The Chief Security Officer, Gauhati High Court, Guwahati.
28. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
29. Notice Boards, Gauhati High Court Old Block & New Block, Guwahati.


19/6/2020
REGISTRAR GENERAL


19/6/2020